

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 285 OF 2016 &
IA NO. 585 OF 2016**

Dated: 24th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s DANS Energy Pvt. Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R.2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **17.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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